## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 162/2016 RT CP No.191/Chd/Hry/2017

## In the matter of Sections 100 to 104 of the Companies Act, 1956 and Section 66 of the Companies Act, 2013

## In the matter of:

The Doaba Industrial and Trading Co. Pvt. Ltd.. ...Petitioner-Company.

Present: Mr. Atul V. Sood, Advocate for the petitioner-company.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 29.01.2018.

Sd/-Bench Officer.

December 19, 2017.